

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 08/12/2025 TO 11/12/2025
 [12/12/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"A" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.2
"Guwahati" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Manomohan Das, Judicial Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.3
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Guwahati" Bench)	Court Room No.3
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.) [Bench will not function on 08/12/2025	Court Room No.4

- Note : 1. "C" Bench of ITAT, Kolkata will not function during this week.
 2. Patna Bench will not function during this week.
 3. Cuttack Bench will not function during this week.
 4. Ranchi Bench will not function on 08/12/2025.


 Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 08-DECEMBER-2025 (MONDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 429/KOL/2020	2015-16	[A] KESARI NANDAN TIE UP (P) LTD	
2	ITA 1420/KOL/2023	2017-18	[A] R P INFRA PROJECTS	
3	ITA 2490/KOL/2024	2018-19	[D] DRILLCON INFRASTRUCTURE PVT LTD	
4	ITA 2499/KOL/2024	2016-2017	[A] BINITA BHUTORIA	
5	ITA 615/KOL/2025	2018-19	[A] BABLU DAS	
6	ITA 717/KOL/2025	2012-13	[A] DADEECH INFRASTRUCTURE PVT. LTD.	
7	ITA 718/KOL/2025	2014-15	[A] DADEECH INFRASTRUCTURE PVT. LTD.	
8	ITA 719/KOL/2025	2015-16	[A] DADEECH INFRASTRUCTURE PVT. LTD.	
9	ITA 1292/KOL/2025	2024-2025	[A] EVERSEEN INFOTECH INDIA PRIVATE LIMITED (FORMERLY QUALSQUAD INFOTECH PRIVATE LIMITED)	
10	ITA 1381/KOL/2025	2018-19	[D] BAJLA MOTORS PRIVATE LIMITED	
11	CO 73/KOL/2025	2018-2019	[A] BAJLA MOTORS PRIVATE LIMITED	
12	ITA 2036/KOL/2025	2023-24 TO 2028-29	[A] BRIDGING CULTURE AND ARTS FOUNDATION	
13	ITA 2256/KOL/2025	2015-2016	[A] M/S. BLUE BIRD TECHNICKS PRIVATE LIMITED	

Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 09-DECEMBER-2025 (TUESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 932/KOL/2025	2015-2016	[A] THE CENTRAL COOPERATIVE WELFARE SOCIETY LIMITED	
2	ITA 939/KOL/2025	2020-21	[D] CRICKET ASSOCIATION OF BENGAL	
3	ITA 1042/KOL/2025	2016-2017	[A] DINESH MEHTA HUF	
4	ITA 1162/KOL/2025	2020-2021	[A] M/S. AIR WATER INDIA PRIVATE LIMITED	
5	ITA 1802/KOL/2025	2012-2013	[A] ASHIT DAS	
6	ITA 1803/KOL/2025	2013-2014	[A] ASHIT DAS	
7	ITA 1812/KOL/2025	2019-20	[D] ELOQUENT STEEL PRIVATE LIMITED	
8	ITA 1813/KOL/2025	2020-21	[D] ELOQUENT STEEL PRIVATE LIMITED	
9	ITA 1818/KOL/2025	2018-2019	[A] ANISUR RAHAMAN	
10	ITA 1881/KOL/2025	2012-2013	[A] CHURIWAL TECHNOPACK PRIVATE LIMITED	
11	ITA 2022/KOL/2025	2017-2018	[D] ABHOY KUMAR JAIN	
12	ITA 2204/KOL/2025	2021-2022	[A] ANKUR DEALCOM P. LIMITED	
13	ITA 2264/KOL/2025	2015-16	[A] ARINTEX GLOBAL LIMITED	
14	ITA 2274/KOL/2025	2020-2021	[A] BLUPEX VINIMOY PVT. LTD.	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 10-DECEMBER-2025 (WEDNESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1964/KOL/2017	2013-14	[D] M/S. ALLAHABAD BANK	
2	ITA 1993/KOL/2017	2013-14	[A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	
3	ITA 967/KOL/2018	2010-11	[D] M/S. ALLAHABAD BANK	
4	ITA 968/KOL/2018	2011-12	[D] M/S. ALLAHABAD BANK	
5	ITA 978/KOL/2018	2010-11	[A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	
6	ITA 979/KOL/2018	2011-12	[A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	
7	ITA 276/KOL/2019	2014-15	[A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	
8	ITA 366/KOL/2019	2014-15	[D] M/S. ALLAHABAD BANK	
9	ITA 2249/KOL/2019	2015-16	[A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	
10	ITA 2440/KOL/2019	2015-16	[D] ALLAHABAD BANK	
11	ITA 1187/KOL/2024	2017-2018	[A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	
12	ITA 190/KOL/2025	2013-14	[D] ALLAHABAD BANK (EFILING)	
13	ITA 1820/KOL/2024	2014-2015	[A] KUSTOMER TRADECOM LLP (EARLIER KNOWN AS SWETAMBARI TRADECOM LLP)	
14	ITA 2424/KOL/2024	2010-11	[D] VEROS SECURITIES PVT. LTD.	
15	ITA 358/KOL/2025	2010-11	[D] ARISTRO CAPITAL MARKETS LIMITED	
16	ITA 405/KOL/2025	2015-2016	[A] BIJAYA TAH	
17	ITA 1531/KOL/2025	2011-2012	[A] B.G.M. CONSORTIUM LIMITED	
18	ITA 1532/KOL/2025	2012-2013	[A] B.G.M. CONSORTIUM LIMITED	
19	ITA 2287/KOL/2025	2011-2012	[A] B.G.M. CONSORTIUM LIMITED	
20	ITA 2288/KOL/2025	2012-2013	[A] B.G.M. CONSORTIUM LIMITED	
21	ITA 2285/KOL/2025	2012-2013	[A] A.K. EXPORTERS	
22	ITA 2286/KOL/2025	2013-2014	[A] A.K. EXPORTERS	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 11-DECEMBER-2025 (THURSDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 328/KOL/2023	2018-19	[A] INTERNATIONAL SEAPORT (HALDIA) PVT. LTD.	
2	ITA 1290/KOL/2023	2017-18	[A] KALNA II CADP FARMERS SERVICE CO.LTD.	
3	ITA 198/KOL/2025	2015-2016	[A] FABTECH	
4	ITA 1032/KOL/2025	2020-2021	[A] SHREE BAIDYANATH AYURVED BHAWAN PRIVATE LIMITED	
5	ITA 1033/KOL/2025	2021-2022	[A] SHREE BAIDYANATH AYURVED BHAWAN PRIVATE LIMITED	
6	ITA 1705/KOL/2025	2013-14	[D] ARTHUR TURNKEY PROJECTS LIMITED	
7	ITA 1723/KOL/2025	2014-15	[D] ARTHUR TURNKEY PROJECTS LTD	
8	ITA 1846/KOL/2025	2012-13	[D] ARTHUR TURNKEY PROJECTS LIMITED	
9	ITA 1847/KOL/2025	2012-13	[D] ARTHUR TURNKEY PROJECTS LIMITED	
10	ITA 1727/KOL/2025	2022-2023	[A] B. DAS MEMORIAL MEDICAL COMPLEX	
11	ITA 1814/KOL/2025	2018-2019	[A] ANKUR JAIN	
12	ITA 2048/KOL/2025	2023-2024	[A] ASHA AGARWAL	
13	ITA 2301/KOL/2025	2016-2017	[A] DIPANKAR DUTTA	
14	ITA 2302/KOL/2025	2013-2014	[A] AVISHKAR NIRMAN PVT. LTD.	
15	ITA 2308/KOL/2025	2014-2015	[A] BAHAR MERCHANTS PVT. LTD.	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF B BENCH FOR 08-DECEMBER-2025 (MONDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO- ANT , (AFTER COMPLETION OF BENCH - A)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 211/KOL/2022	2015-16	[A] INTERNATIONAL SEAPORT (HALDIA) PVT. LTD.	
2	ITA 212/KOL/2022	2016-17	[A] M/S. INTERNATIONAL SEAPORTS (HALDIA) PVT. LTD.	
3	ITA 1951/KOL/2025	2016-17	[D] INDIAN CABLE NETCO LTD	
4	CO 86/KOL/2025	2016-2017	[A] INDIAN CABLE NET COMPANY LIMITED	
5	ITA 2064/KOL/2025	2015-16	[A] GOPALCHANDRA BAGUI	
6	ITA 2255/KOL/2025	2020-2021	[A] HAYWIZZ HAVELOCK ISLAND RESORT	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 09-DECEMBER-2025 (TUESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO- ANT , (AFTER COMPLETION OF BENCH - A)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 281/KOL/2024	2017-18	[A] SHAMIM KHAN	
2	ITA 1931/KOL/2024	2022-2023	[A] LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED)	
3	ITA 654/KOL/2025	2022-2023	[A] M/S. LINDE INDIA LIMITED (FORMERLY BOC INDIA LTD.)	
4	ITA 267/KOL/2025	2014-2015	[A] HALDIRAM BHUJIAWALA LIMITED	
5	ITA 509/KOL/2025	2015-2016	[A] G.S. PROCON PRIVATE LIMITED	
6	ITA 1647/KOL/2025	2015-2016	[A] KARNA SPIRITS LIMITED (FORMERLY KNOWN AS K P SHAW BOTTLING PVT. LTD.)	
7	ITA 1796/KOL/2025	2015-2016	[A] JADUPUR ANCHAL SKUS LTD.	
8	ITA 1883/KOL/2025	----	[A] LOKSAKHA WELFARE SOCIETY	
9	ITA 2267/KOL/2025	2017-2018	[A] GITA SHARMA	
10	ITA 2268/KOL/2025	2020-21	[D] LUMINO INDUSTRIES LIMITED	
11	ITA 2273/KOL/2025	2012-2013	[A] ISHA ESTATES & INVESTMENTS PVT. LTD.	
12	ITA 2277/KOL/2025	2014-2015	[A] JYOTI SHROFF	
13	ITA 2278/KOL/2025	2017-2018	[A] JYOTI SHROFF	
14	ITA 2281/KOL/2025	2012-13	[D] HIGH RANK VINIMAY PRIVATE LIMITED	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 10-DECEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO- ANT , (AFTER COMPLETION OF BENCH - A)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1180/KOL/2023	2012-13	[D] MILESTONE FINSTOCK PVT. LTD.	
2	ITA 1658/KOL/2024	2019-2020	[A] UCO BANK	
3	ITA 2314/KOL/2024	2017-18	[A] ALLBRIGHT ELECTRICALS PVT. LTD	
4	ITA 675/KOL/2025	2018-19	[A] JK TYRE & INDUSTRIES LTD.	
5	ITA 708/KOL/2025	2013-14	[A] M/S. JAGMAG MERCANTILES PRIVATE LIMITED.	
6	ITA 709/KOL/2025	2014-15	[A] M/S. JAGMAG MERCANTILES PRIVATE LIMITED	
7	ITA 1026/KOL/2025	2017-2018	[A] HIRAMOTI NIRMAN PRIVATE LTD.	
8	ITA 1481/KOL/2025	2013-14	[A] INDROJIT SAMANTA	
9	ITA 1540/KOL/2025	2017-2018	[A] JAYANTA DAS	
10	ITA 1887/KOL/2025	2015-2016	[A] SHRI GAURAV AGARWAL	
11	ITA 1897/KOL/2025	-----	[A] KIRAN EDUCATIONAL TRUST	
12	ITA 1902/KOL/2025	2018-19	[D] GM IRON AND STEEL COMPANY LTD	
13	CO 82/KOL/2025	2018-2019	[A] GM IRON AND STEEL COMPANY LTD	
14	ITA 2283/KOL/2025	2011-2012	[A] GODAWARI COMMERCE PVT. LTD.	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 11-DECEMBER-2025 (THURSDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO- ANT , (AFTER COMPLETION OF BENCH - A)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1693/KOL/2025	2017-2018	[A] HINDUSTAN GUM & CHEMICALS LTD.	
2	ITA 2292/KOL/2025	2013-2014	[A] KOOLKIDS FASHIONS PVT. LTD.	
3	ITA 2293/KOL/2025	2011-2012	[A] INDRALOK INVESTMENT CONSULTANTS PVT. LTD.	
4	ITA 2299/KOL/2025	2016-2017	[A] KANORIA INFRASTRUCTURE PVT. LTD.	
5	ITA 2303/KOL/2025	2012-2013	[A] GANGANPATI REALTORS PVT. LTD.	
6	ITA 2306/KOL/2025	205-2016	[A] GAURAV VINIMAY PVT. LTD.	
7	ITA 2314/KOL/2025	2019-20	[D] KALPATARU HOUSE FIN & TRADING PRIVATE LIMITED	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 08-DECEMBER-2025 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID = XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1485/KOL/2025	2013-2014	[A] RABIUL ISLAM GAIN	
2	ITA 1487/KOL/2025	2013-2014	[A] TAPAN KUMAR PAL	
3	ITA 1553/DEL/2023	2015-16	[A] UNITED BANK OF INDIA (FORMERLY) NOW PUNJAB NATIONAL BANK (TRANSFER FROM ITAT, DELHI)	
4	ITA 1554/DEL/2023	2015-16	[A] UNITED BANK OF INDIA (FORMERLY) NOW PUNJAB NATIONAL BANK (TRANSFER FROM ITAT, DELHI)	
5	ITA 1555/DEL/2023	2017-18	[A] UNITED BANK OF INDIA (FORMERLY) NOW PUNJAB NATIONAL BANK (TRANSFER FROM ITAT, DELHI)	
6	ITA 1768/KOL/2025	2016-2017	[A] TAPAS KUMAR YADAV	
7	ITA 1964/KOL/2025	2022-2023	[A] RAVI MODI	
8	ITA 1965/KOL/2025	2022-2023	[A] SHILPI MODI	
9	ITA 1974/KOL/2025	2017-2018	[A] RISING FASHION TRADERS PRIVATE LIMITED	
10	ITA 1978/KOL/2025	2017-2018	[A] SUSHIL KUMAR GANERIWALA	
11	ITA 1982/KOL/2025	2017-18	[D] TECHNO ELECTRIC & ENGINEERING COMPANY LTD	
12	ITA 3075/DEL/2024	2015-16	[D] PUNJAB NATIONAL BANK (TRANSFER FROM ITAT, DELHI)	
13	ITA 3149/DEL/2023	2015-16	[A] UNITED BANK OF INDIA (FORMERLY) NOW PUNJAB NATIONAL BANK (TRANSFER FROM ITAT, DELHI)	
14	ITA 3394/DEL/2023	2016-17	[A] UNITED BANK OF INDIA NOW PUNJAB NATIONAL BANK (PRESIDENT ORDER DTD.09/10/25)	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 09-DECEMBER-2025 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID = XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 26/KOL/2025	2012	[D] SIDDHA PROJECTS PRIVATE LIMITED (EFILING)	
2	IT(SS)A 51/KOL/2025	2014-2015	[A] VEERPRABHU COMMUNICATIONS PRIVATE LIMITED	
3	ITA 1409/KOL/2023	2012-13	[A] PARAMA CONSTRUCTION PVT. LTD.	
4	ITA 449/KOL/2025	2018-19	[D] SATISH SINGH	
5	ITA 454/KOL/2025	2018-19	[A] S M ELECTRIC TRADING CO PRIVATE LIMITED	
6	ITA 892/KOL/2025	2019-2020	[A] SAGAR INDUSTRIES	
7	ITA 1029/KOL/2025	2018-19	[D] SAKET LA PARIS TOWERS LLP	
8	ITA 1031/KOL/2025	2017-18	[A] SARJ EDUCATIONAL CENTRE	
9	ITA 1077/KOL/2025	2015-2016	[A] PALANHAR DISTRIBUTORS PRIVATE LIMITED	
10	ITA 1305/KOL/2025	2011-2012	[A] M/S. SHREE LAXMI IRON AND STEEL WORKS PVT. LTD.	
11	ITA 1319/KOL/2025	2012-13	[D] SANAYUKT VANIJYA PRIVATE LIMITED	
12	CO 72/KOL/2025	2012-13	[A] SANAYUKT VANIJYA PRIVATE LIMITED	
13	ITA 1322/KOL/2025	2014-2015	[A] PANKAJ KUMAR GUPTA	
14	ITA 1330/KOL/2025	2021-22	[A] SRI RAJESH AGARWAL	
15	ITA 1491/KOL/2025	2018-2019	[A] SMT. SWEETY AGARWAL	
16	ITA 1826/KOL/2025	2018-2019	[A] PRIYAKA PAUL	
17	ITA 1834/KOL/2025	2017-2018	[A] SWAPAN KUMAR BARIK	
18	ITA 1838/KOL/2025	2017-2018	[A] RAJROOP DOSHI	
19	ITA 1839/KOL/2025	2017-2018	[A] M/S. SWABHUMI VINTRADE PVT. LTD.	
20	ITA 1845/KOL/2025	2016-17	[D] VEDANTA RESOURCES PRIVATE LIMITED	
21	CO 80/KOL/2025	2016-2017	[A] VEDANTA RESOURCES PRIVATE LIMITED	
22	ITA 2269/KOL/2025	2020-21	[A] SINGH FISHER N	
23	ITA 2275/KOL/2025	2012-2013	[A] R A REALTORS PVT. LTD.	
24	ITA 2276/KOL/2025	2017-2018	[A] M/S. TOPGRAIN CORPORATE SERVICE PVT. LTD.	
25	ITA 2279/KOL/2025	2020-21	[A] PADMAKSHI CHAKRABORTY	
26	ITA 2280/KOL/2025	2012-13	[D] SIDDHESHWARI VYAPAAR PRIVATE LIMITED	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 10-DECEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID = XRE-HVRQ-HEH**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1891/KOL/2025	2020-21	[A] RAINBOW VANIJYA PVT LTD.	
2	IT(SS)A 75/KOL/2025	2018-2019	[A] SUNDARAM ALLOYS LIMITED	
3	IT(SS)A 98/KOL/2025	2014-15	[D] PREMIER ROAD CARRIERS LIMITED	
4	ITA 749/KOL/2025	2022-2023	[D] SARAT CHATTERJEE & CO. VSP PVT. LTD.	
5	ITA 846/KOL/2025	2017-18	[D] SUMIT DUTTA	
6	ITA 1123/KOL/2025	2020-2021	[A] UCO BANK	
7	ITA 1636/KOL/2025	2012-2013	[A] PHOENIX TEA & AGRICULTURE FARM PRIVATE LIMITED	
8	ITA 1985/KOL/2025	2015-2016	[A] SREE RAMAKRISHNA PREMA BIHAR	
9	ITA 1986/KOL/2025	2020-2021	[A] SREE RAMAKRISHNA PREMA BIHAR	
10	ITA 1987/KOL/2025	2022-2023	[A] SUKLA BANERJEE	
11	ITA 1988/KOL/2025	2016-2017	[A] SATYA SUBHAS GHOSHAL	
12	ITA 2284/KOL/2025	2011-2012	[A] SUBRATA MUKHERJEE	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 11-DECEMBER-2025 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID = XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 90/KOL/2025	2015-16	[D] SAILESH GUPTA	
2	ITA 1454/KOL/2025	2014-15	[D] SAPPHIRE GLOBAL FINANCE (P) LTD	
3	ITA 1506/KOL/2025	2015-16	[D] SAPPHIRE GLOBAL FINANCE PRIVATE LIMITED	
4	ITA 1590/KOL/2025	2016-17	[D] SAPPHIRE GLOBAL FINANCE PRIVATE LIMITED	
5	ITA 1960/KOL/2025	2017-2018	[A] SURESH KUMAR AGARWAL	
6	ITA 1989/KOL/2025	2016-2017	[A] SWAPAN KUMAR BOSE	
7	ITA 1991/KOL/2025	2017-2018	[A] SINGH CRANE SERVICE	
8	ITA 1994/KOL/2025	2016-17	[D] SHREE SHYAM BEARINGS PRIVATE LTD	
9	ITA 2041/KOL/2025	2016-2017	[A] SAIKAT TRADELINK PVT. LTD.	
10	ITA 2291/KOL/2025	2017-2018	[A] TONMOY SADHUKHAN	
11	ITA 2297/KOL/2025	2017-18	[A] RADHAGOBIND COMMERCIAL LIMITED	
12	ITA 2298/KOL/2025	2018-2019	[A] WEST BENGAL CO-OPERATIVE MILK PRODUCERS FEDERATION LTD.	
13	ITA 2309/KOL/2025	2016-2017	[A] TANMOY HADA	
14	ITA 2316/KOL/2025	2016-17	[D] RHINO LUX PRIVATE LIMITED	
15	ITA 56/KOL/2025	2019-20	[A] M/S. PAVILION COMMERCIAL PRIVATE LIMITED	
16	ITA 625/KOL/2025	2020-21	[A] PCM STRESCON OVERSEAS VENTURES LIMITED	
17	ITA 636/KOL/2025	2013-2014	[A] SINGH CONSTRUCTION COMPANY	
18	ITA 76/KOL/2025	2021-22	[A] SWEET HOME PROJECTS PVT. LTD.	
19	ITA 77/KOL/2025	2021-2022	[A] CORONATION COMMERCE PVT. LTD.	
20	ITA 78/KOL/2025	2021-2022	[A] KRYPTON AGENCIES PVT. LTD.	
21	ITA 79/KOL/2025	2021-2022	[A] SYNCOX TRADERS PVT. LTD.	
22	ITA 80/KOL/2025	2021-2022	[A] PANCHANAN MERCANTILE PVT. LTD.	
23	ITA 81/KOL/2025	2021-22	[A] SATI DEVELOPMENT PVT. LTD.	
24	ITA 82/KOL/2025	2021-22	[A] TASU ESTATE PVT. LTD.	
25	ITA 83/KOL/2025	2021-22	[A] MULTITECH MERCHANDISE PVT. LTD.	
26	ITA 84/KOL/2025	2021-22	[A] TRILOK COMMERCIAL PVT. LTD.	
27	ITA 85/KOL/2025	2021-22	[A] JIWAN GOURI PROPERTIES PVT. LTD.	
28	ITA 924/KOL/2025	2014-15	[D] M/S. ROSE COMMOSALE PVT. LTD.	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 08-DECEMBER-2025 (MONDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID: GNG-ECRB-ZSA, TIME : 10;30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 54/KOL/2025	2023-24	[A] MA MANASA SAMABAY KRISHI UNNAYAN SAMITY	
2	ITA 1324/KOL/2025	2013-14	[A] CENTURY COMMOTRADE PRIVATE LIMITED	
3	ITA 1848/KOL/2025	2017-2018	[A] ASHOK PRASAD GUPTA	
4	ITA 2258/KOL/2025	2017-2018	[A] INDU KAPOOR	
5	ITA 2260/KOL/2025	2012-2013	[A] RAJKUMARI DHANUKA	
6	ITA 2261/KOL/2025	2012-2013	[A] CONVERGENCE CONTACT CENTRE PVT. LTD.	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 09-DECEMBER-2025 (TUESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID: GNG-ECRB-ZSA, TIME : 10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1605/KOL/2024	2013-2014	[A] HARSH KUMAR LATH	
2	ITA 1013/KOL/2025	2016-2017	[A] AADARSH LADDHA, LEGAL HEIR OF KAILASH CHAND LADDHA	
3	ITA 1306/KOL/2025	2018-2019	[A] HANUMAN AGRO INDUSTRIES LTD.	
4	ITA 1946/KOL/2025	2018-2019	[A] M/S. MIRAVELLE TRADECOMM PRIVATE LIMITED	
5	ITA 2002/KOL/2025	2014-2015	[A] RAJSHREE BIHANI	
6	ITA 2016/KOL/2025	2017-2018	[A] PRIYANKA DAS SARKAR	
7	ITA 2262/KOL/2025	2018-2019	[A] RINA RAY	
8	ITA 2263/KOL/2025	2014-2015	[A] GOPAL KUNDU ROY	
9	ITA 2270/KOL/2025	2020-2021	[A] SHIBANI ADDHYA	
10	ITA 2271/KOL/2025	2024-2025	[A] SRI SANTOSH SALAMPURIA	
11	ITA 2272/KOL/2025	2018-2019	[A] DUCKBANGLOW PARA SPARK WELFARE SOCIETY	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 10-DECEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID: GNG-ECRB-ZSA, TIME : 10;30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2480/KOL/2024	2012-2013	[A] ALOK DROLIA	
2	ITA 2689/KOL/2024	2017-18	[A] ABHILASHA KUMAR	
3	ITA 379/KOL/2025	2014-15	[A] SHRI MANOJ KUMAR DAGA	
4	ITA 1140/KOL/2025	2017-2018	[A] SHEELA LADHANIA	
5	ITA 1795/KOL/2025	2017-2018	[A] N.C. HORE	
6	ITA 2028/KOL/2025	2017-2018	[A] UJJWAL KUMAR SHAW	
7	ITA 2047/KOL/2025	2015-2016	[A] GOVINDA KUMAR SARKAR	
8	ITA 2289/KOL/2025	2013-2014	[A] HARI SADHAN SENAPATI	
9	ITA 2290/KOL/2025	2014-2015	[A] HARI SADHAN SENAPATI	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 11-DECEMBER-2025 (THURSDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID: GNG-ECRB-ZSA, TIME : 10;30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1999/KOL/2024	2013-14	[A] DYNAMO REALCON PVT. LTD.	
2	ITA 1429/KOL/2025	2018-2019	[A] M/S. DHANBAD MINERALS PVT. LTD.	
3	ITA 2295/KOL/2025	2018-19	[A] SANTOSH KUMAR GUPTA	
4	ITA 2296/KOL/2025	2012-13	[D] SAROJESH CHANDRA MUKHERJEE	
5	ITA 2300/KOL/2025	2016-2017	[A] DIPANKAR DUTTA	
6	ITA 2304/KOL/2025	2304	[A] INDRAJIT KAR	


Assistant Registrar
05-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 09-DECEMBER-2025 (TUESDAY)

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

STAY APPLICATIONS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	SA	12	KOL	2025	2021- 2022	[A] M/S TDK INDIA PRIVATE LIMITED	C


Assistant Registrar
05-Dec-2025